

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/7898/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the nd 22 August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/4080 dtd. 11.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 17.08.2023 till the morning of 22.08.2023.**

The Additional District & Sessions Judge, Goalpara, in his absence the Civil Judge & Assistant Sessions Judge, Goalpara, in his absence the CJM, Goalpara and in his absence, the in-charge CJM, Goalpara will remain in charge of your court & office till you resume duty.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/7899/A, dated , 22-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]